GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES LOK SABHA UNSTARRED QUESTION NO. 2113 ANSWERED ON 14.03.2023

PROMOTION OF ELECTRIC VEHICLES

2113. SHRI BRIJBHUSHAN SHARAN SINGH:

SHRI SANGAM LAL GUPTA: DR. RAMAPATI RAM TRIPATHI: SHRI P.P. CHAUDHARY: SHRI PRATAP CHANDRA SARANGI:

Will the Minister of HEAVY INDUSTRIES भारी उद्योग मंत्री be pleased to state:

- (a) whether the Government has set target regarding promotion of Electric Vehicles (EVs) under Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME II) and if so, the details thereof;
- (b) whether the Government has been able to achieve the above targets, if so, the details thereof and if not, the reasons therefor;
- (c) the details of the subsidies provided to manufacturers for the production of electric 2-wheelers, State-wise including Uttar Pradesh, Rajasthan and Odisha;
- (d) whether the Government has any plans to increase the promotion of EV usage in the rural areas, if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government can provide the data for the charging stations that have been set up during 2019-2023; and
- (f) if so, the details thereof, State-wise including Uttar Pradesh, Rajasthan and Odisha and if not, the reasons therefor?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI KRISHAN PAL GURJAR)

(a) & (b): The Ministry of Heavy Industries formulated a Scheme namely Faster Adoption and Manufacturing of Electric Vehicles in India Phase II (FAME India Phase II) for a period of five years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore. This phase mainly focuses on supporting electrification of public & shared transportation, and aims to support through demand incentive 7090 eBuses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure is also supported under the Scheme.

The details of targeted vehicles to be supported vs actual vehicle sales under FAME India Scheme Phase-II, category-wise as on 15.02.2023 are as under:

Category	Vehicles to be supported (in No's)	Actual Vehicles supported (in No's)
e-2W	10,00,000	7,92,529
e-3W	5,00,000	81,172
e-4W	55,000	6,831
e-Buses	7,090	2,435
TOTAL	15,62,090	8,82,967

The Ministry has sanctioned 2,877 electric vehicle charging stations in 68 cities across 25 states/UTs. Further, 1576 charging stations across 9 Expressways and 16 Highways under phase-II of FAME India Scheme has also been sanctioned.

- (c): Sir, the Ministry of Heavy Industries has given incentives to buyers and manufacturers of electric vehicles through following three schemes:
 - i. Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India): The Government notified Phase-II of FAME India Scheme initially for a period of five years commencing from 1st April, 2019 with a total budgetary support of Rs. 10,000 crore. Under FAME-India Scheme phase-II, incentives are provided to buyers of electric vehicles in the form of an upfront reduction in the purchase price of electric vehicles. The incentive is linked to battery capacity i.e. Rs. 10,000/KWh for e-3W and e-4W with a cap 20% of the cost of vehicle. Further, the incentive/ subsidies for e-2W has been increased to Rs. 15,000/KWh from Rs. 10,000/KWh with an increase in cap from 20% to 40% of the cost of vehicle w.e.f. 11th June, 2021.

Further, as per the information available in the VAHAN-4 centralized database of RC (Registration Certificate), the number of electrical vehicles as on 09.03.2023 and the proportion to total vehicles, State- wise are attached at **ANNEXURE-I**.

- ii. Production Linked Incentive (PLI) Scheme for Automotive Sector: The Government on 15th Sep., 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores to support domestic manufacturing of vehicles. Electric vehicles are covered under this PLI scheme.
- iii. PLI Scheme for Advanced Chemistry Cell (ACC): The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 30 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.
- (d): Sir, the FAME-India Scheme phase-II is being implemented on pan India basis including rural areas of the country.
- (e) & (f): Yes Sir, as per the inputs received from Ministry of Power, the details of State-wise including Uttar Pradesh, Rajasthan and Odisha Public EV charging Stations is given at ANNEXURE-II.

Detail of State Wise Electric and Total Vehicle count as on 09-03-2022

Sr. No.	State Name	Electric Vehicle Count Category Wise			Total Electric	Total	
		2 Wheelers	3Wheeler	4 Wheelers & above	Vehicle Count	Vehicle Count	proportion
1	Andaman & Nicobar Island	18	30	134	182	1,58,364	0.001149251
2	Andhra Pradesh	46,486	1,252	3,866	51,604	1,59,67,937	0.003231726
3	Arunachal Pradesh	15	0	9	24	2,90,893	8.25046E-05
4	Assam	2,911	91,994	292	95,197	51,82,509	0.018368902
5	Bihar	16,698	1,12,101	379	1,29,178	1,12,44,838	0.01148776
6	Chandigarh	1,599	3,304	646	5,549	8,25,228	0.006724202
7	Chhattisgarh	26,358	12,176	2,139	40,673	72,70,496	0.005594254
8	Delhi	54,530	1,37,663	11,395	2,03,588	1,40,15,426	0.014525994
9	Goa	7,543	75	1,118	8,736	11,87,482	0.007356743
10	Gujarat	90,556	3,544	5,494	99,594	2,22,59,121	0.004474301
11	Haryana	20,382	34,340	1,609	56,331	1,18,58,642	0.004750207
12	Himachal Pradesh	1,449	188	243	1,880	21,30,094	0.00088259
13	Jammu and Kashmir	3,773	3,213	130	7,116	19,89,038	0.003577609
14	Jharkhand	10,895	17,129	439	28,463	68,69,909	0.004143141
15	Karnataka	1,62,362	8,263	13,243	1,83,868	2,93,96,333	0.006254794
16	Kerala	54,038	4,826	7,312	66,176	1,65,81,524	0.003990948
17	Ladakh	27	0	20	47	41,414	0.001134882
18	Madhya Pradesh	38,367	1,895	3,104	43,366	1,83,16,065	0.002367648
19	Maharashtra	1,92,296	13,941	20,838	2,27,075	3,36,75,562	0.00674302
20	Manipur	227	815	14	1,056	5,43,906	0.001941512
21	Meghalaya	45	14	24	83	5,01,311	0.000165566
22	Mizoram	67	1	8	76	3,44,543	0.000220582
23	Nagaland	50	0	10	60	4,06,400	0.000147638
24	Odisha	40,495	4,508	747	45,750	1,04,29,152	0.004386742
25	Puducherry	3,178	69	149	3,396	13,12,495	0.002587438
26	Punjab	14,867	10,598	259	25,724	1,29,62,940	0.001984426
27	Rajasthan	85,575	55,167	2,749	1,43,491	1,84,49,577	0.007777468
28	Sikkim	1	0	20	21	1,05,250	0.000199525
29	Tamil Nadu	1,16,061	7,372	6,799	1,30,232	3,10,89,231	0.004188975
30	Tripura	286	11,933	20	12,239	7,00,601	0.017469287
31	UT of DNH and DD	179	57	67	303	3,66,993	0.000825629
32	Uttar Pradesh	45,130	4,18,794	1,508	4,65,432	4,30,19,281	0.010819149
33	Uttarakhand	9,266	32,424	623	42,313	35,96,994	0.011763434
34	West Bengal	12,232	43,253	2,065	57,550	1,48,99,674	0.003862501
Grand Total		10,57,962	10,30,939	87,472	21,76,373	33,79,89,223	0.006439179

Disclaimer:

- 1. Andhra Pradesh and Madhya Pradesh are in the process of migrating to Vahan and the data shown above is only partial, as available in Vahan DB.
- 2. Further, Telangana and Lakshadweep data are not available in Online Vahan DB and hence not provided.

ANNEXURE-II

State wise operational Public EV Charging Stations (PCS)

S. No.	State Name	No. of Operational PCS		
1	Andaman & Nicobar	3		
2	Andhra Pradesh	222		
3	Arunachal Pradesh	9		
4	Assam	48		
5	Bihar	83		
6	Chandigarh	6		
7	Chhattisgarh	46		
8	Delhi	1845		
9	Goa	44		
10	Gujarat	195		
11	Haryana	232		
12	Himachal Pradesh	27		
13	Jammu & Kashmir	24		
14	Jharkhand	60		
15	Karnataka	704		
16	Kerala	192		
17	Lakshadweep	1		
18	Madhya Pradesh	174		
19	Maharashtra	660		
20	Manipur	16		
21	Meghalaya	19		
22	Nagaland	6		
23	Odisha	117		
24	Puducherry	4		
25	Punjab	126		
26	Rajasthan	254		
27	Sikkim	1		
28	Tamil Nadu	441		
29	Telangana	365		
30	Tripura	18		
31	Dadar &Nagar Haveliand	1		
	Daman &Diu			
32	Uttar Pradesh	406		
33	Uttarakhand	48		
34	West Bengal	189		
	Total	6586		
